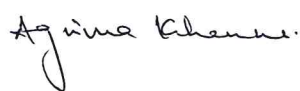



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.89/BB / 2017	-	Hearing	Rule-6 of IB.	High Sana Resources Pvt. Ltd., Vs Aspira Digital India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AGRIMA KHANNA 9880769856	APPLICANT	
2.	ARADHANNA LAKHTARIA 9986670538	APPLICANT.	

Counsel for petitioner is present. She has filed a memo along with annexures. The Tribunal informed the counsel that notice to be issued to the respondents at the first instance before admission. Counsel reported no objection for ordering notices to the respondents.

Therefore, issue notice to the respondent. Petitioner to collect the notices from the Registry.

List it on 03.10.2017.


MEMBER (J)


MEMBER (T)